

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE BENCH, CHENNAI**

**ORIGINAL APPLICATION NO. 56 OF 2023 (SZ) &  
I.A. No.58 of 2023 (SZ)  
with  
MISCELLANEOUS APPLICATION NO. 04 OF 2023 (SZ)  
in  
ORIGINAL APPLICATION NO. 180 OF 2021 (SZ)**

Baddam Bhaskar Reddy and Ors.

.... Applicant(s)

Versus

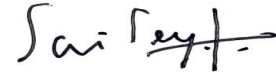
Union of India and Ors.

.... Respondent(s)

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Dated at Chennai this the 27<sup>th</sup> day of April 2026



Sai Srujan Tayi  
Counsel for MoEF& CC/1<sup>st</sup> Respondent  
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**F. No. L-11011/11/2021-IA-I(RV)**  
Government of India  
Ministry of Environment, Forest & Climate Change  
(Impact Assessment Division)

Indira Paryavaran Bhavan  
3rd Floor, Vayu Wing  
Jor Bagh Road  
New Delhi – 110003

**Dated: 17<sup>th</sup> April , 2026**

**OFFICE ORDER**

**Sub: Reconstitution of Committee in compliance of Hon'ble NGT (Southern Zone), Chennai order dated 16.02.2026 in M.A. No. 04 of 2023 in O.A. No. 180 of 2021 and O.A. No. 56 of 2023 titled *Baddam Raji Reddy & Ors. vs Union of India & Ors.* and *Baddam Bhaskar Reddy & Ors. vs Union of India & Ors.* – reg.**

The undersigned is directed to refer to this Ministry's Order of even number dated 16.10.2024 regarding constitution of a two-member Committee in compliance of the Hon'ble National Green Tribunal's order dated 04.07.2024 for assessment of ecological damage in respect of illegal construction and expansion of Gouravelli reservoir and canals at Siddipet District, Telangana in the captioned matter.

2. The Hon'ble National Green Tribunal, Southern Zone, Chennai, vide its order dated 16.02.2026, has inter-alia directed that an additional co-opted expert be inducted into the Committee and that the Committee shall reassess the ecological damage, including consideration of continuing violations, if any, and submit a fresh report.


3. In compliance of the aforesaid directions of the Hon'ble Tribunal, the Ministry hereby reconstitute the Committee with the inclusion of an additional expert member. The reconstituted Committee shall be as follows:

S. No.	Designation & Department	Role
1.	Shri Tarun Kathula, Scientist 'G', MoEF&CC,	Member
2.	Dr Shaik Basha, Scientist 'G' and Chair CSIR- NEERI, Regional Centre Hyderabad ( Co-opted expert)	Member
3.	Dr. R. Rajkumar, Scientist 'E', Central Pollution Control Board, Regional Directorate-Chennai.	Member

4. The Terms of Reference of the Expert Committee are as follows:-

- i. The Committee shall undertake inspection of the project, reassess the nature and extent of ecological damage, evaluate the cost of restoration/remediation, and reassess environmental compensation, taking into account continuing violations, if any, and submit a comprehensive report covering all relevant aspects to the Ministry.
- ii. The Ministry of Environment, Forest and Climate Change shall facilitate coordination between the Committee, concerned State Government authorities, and the Project Proponent.
- iii. Tenure of the Committee will be 3 months from the date of constitution or till the submission of the report, whichever is earlier.
- iv. The timeline given to the committee to be maintained for submission of report.

- v. The expenditure on TA/DA against the journey to be made by the Expert Members for completing the task may be reimbursed by their respective organizations.
5. This issues with the approval of the Competent Authority.

  
( Dr. Krishnendu Mondal)  
Scientist 'D'

To,

1. Deputy Director General of Forests (C), Ministry of Environment, Forest and Climate Change, Regional Office, I st Floor, Additional Office Block for GPOA, Shastri Bhawan Haddows Road, Nungambakkam, Chennai -600006
2. The Inspector General of Forests (C), Sub- Office, Hyderabad, 3rd Floor, Room No. 309, Aranya Bhawan, Opp. RBI, Saifabad – 500 004, Hyderabad, Telangana.
3. Dr Shaik Basha, Scientist 'G' and Chair CSIR- NEERI, Regional Centre, IICT Colony, Tarnaka, Secunderabad, Telangana 500 007.
4. The Member Secretary, Central Pollution Control Board (CPCB), Parivesh Bhawan, East Arjun Nagar, Delhi – 110 032

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